

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 167 of 2019

IN THE MATTER OF:

Aalborg CSP A/S ...Appellant

Vs

Solar Atria Cleantech Pvt. Ltd. ...Respondent

Present:

Appellant: Mr. Krishnendu Dutta, Mr. Puneet Singh Bindra, Ms. Simran Jeet, Mr. Sanampreet Singh and Ms. Niharica Khanna, Advocates.

Respondents: Mr. Manik Dogra, Mr. Siddharth Das and Mr. Dhruv Pandey, Advocates.

With

Company Appeal (AT) (Insolvency) No. 168 of 2019

IN THE MATTER OF:

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Vs

Solar Atria Cleantech Pvt. Ltd. ...Respondent

Present:

Appellant: Mr. Puneet Singh Bindra and Mr. Sanampreet Singh, Advocates.

Respondents: Mr. Manik Dogra, Mr. Siddharth Das and Mr. Dhruv Pandey, Advocates.

ORDER

04.09.2019: The time slot allotted to this appeal could not be adhered to on account of spilling over of arguments in other matter. The hearing is

adjourned. These appeals be listed for further hearing on **23rd September, 2019**
at 11:00 AM.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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